

**REJECTED LIST OF CANDIDATES WHO HAVE APPLIED FOR THE POST OF CIVIL
JUDGE-CUM-JUDICIAL MAGISTRATE (GRADE-III) IN THE CADRE OF SIKKIM
JUDICIAL SERVICE (2022)**

**The following applicants have not enclosed Law Degree Certificate as a requisite
testimonial to show that they hold a degree in law.**

1. Rule 4(c) of the Sikkim Judicial Service Rules, 1975 requires that the candidate shall be a holder of a degree in law granted by a University established by law in India.

2. As per Sl. No. 7 of the Employment Notice for the Sikkim Judicial Service Examination, 2022 dated 08.09.2022, the application shall be accompanied by attested copies of the following testimonials :

(i) Certificate of Educational qualification i.e. School Certificates, graduation degree and Degree in Law.

3. As per Sl. No. 8 of the Employment Notice for the Sikkim Judicial Service Examination, 2022 dated 08.09.2022, the incomplete applications without the requisite testimonials and/or other documents will have to be summarily rejected.

Sl. No.	Name & Address of Correspondence	Reason
1	Mr. Abhinav Kant Jha, C/o Lal Babu Gupta, Near Juice Factory, Singtam, Gangtok - 737 134. Sikkim	He has not enclosed copy of Law degree certificate.
2	Mr. Aditya Sharma, Flat No. 64, Phase 3, A to Z Society, Muzaffar Nagar, UP - 251 001.	He has not enclosed copy of Law degree certificate.
3	Ms. Chimee Yangden Bhutia, Kazi Road, Opp. Keepsa Residency, Gangtok - 737 101, Sikkim	She has not enclosed copy of Law degree certificate
4	Ms. Dikcha Thapa, Near Defence Hall, Gangtok-737101, Sikkim.	She has not enclosed copy of Law degree certificate.

Sl. No.	Name & Address of Correspondence	Reason
5	Ms. Ekta Rai, Maheshwari, Siliguri, West Bengal - 734 003	She has not enclosed copy of Law degree certificate.
6	Ms. Preeti Basnett, House No. 118, 5 th Mile Tadong, near Flour Mill, Gangtok	She has not enclosed copy of Law degree certificate.
7	Ms. Puspanjali Basnett, Below Pushpa Garage, Development Area, Gangtok- 737 101.	She has not enclosed copy of Law degree certificate.
8	Ms. Pooja, Rajeshwari Puram (Ghoda Factory Road near tube well) Bhagwan Das Chowk, Balawala Dehradun, Uttrakhand - 248 001.	She has not enclosed copy of Law degree certificate.
9	Ms. Sachina P.Y. Subba, NH-10, Amdo Golai, Rajkamal Show room, Gangtok - 737 102.	She has not enclosed copy of Law degree certificate
10	Mr. Shreshth Mahindroo, 219/220, 3 rd Floor, Pocket-3, Sec.-25, Rohini Delhi - 110 085.	He has not enclosed copy of Law degree certificate.
11	Ms. Tek Kumari Ghimerey, Boomtar South Sikkim- 737 126. Sikkim.	She has not enclosed copy of Law degree certificate.

The following candidates are aged more than 35 years as per date of birth mentioned in matriculation certificate

1. Rule 4(b) of the Sikkim Judicial Service Rules, 1975 requires that the candidate shall be eligible to be recruited if he/she is not more than 35 years of age as on the last date fixed for receipt of applications.
2. As per Sl. No. 1(d) of the Employment Notice for the Sikkim Judicial Service Examination, 2022 dated 08.09.2023, candidate must not be more than 35 years of age as on 10.10.2022, the last date fixed for receipt of applications.

Sl. No.	Name & Address of Correspondence	Reason
01.	Ms. Pema Bhutia, Sichey, Gangtok- 737 101, Sikkim	Overage (As per the school certificates and birth certificate submitted by her, the date of birth of the applicant is mentioned as 05.01.1987. Hence, on the last date fixed for receipt of application form, her age is found to be 35 years and 9 months)
02.	Mr. Deepankar Rai, Below Palzor Stadium, PO & PS Sadar Gangtok-737 101, Sikkim	Overage (The date of birth of the candidate is shown as 23.11.1992 in the birth certificate submitted by him. The said Birth Certificate is shown to be registered on 11.05.2022. Whereas, his date of birth in the school certificates including matriculation certificate submitted by the him is shown as 23.11.1984. As per the matriculation certificate it is shown that he had appeared his matriculation certificate on 04.09.2000. If we compare his birth certificate vis-a-vis school certificates including matriculation certificate, there is discrepancy of 8 years. However, he has not furnished any explanation for such discrepancy. Hence, on the last date fixed for receipt

Sl. No.	Name & Address of Correspondence	Reason
		<i>of application form, his age is found to be 37 years 10 months as per his school certificate including his matriculation certificate.</i>



The following applicants have either not made any disclosures or have made incomplete disclosures regarding their ability to communicate in Nepali or any other language of the State in the application form.

1. Rule 4(d) of the Sikkim Judicial Service, 1975 requires that candidate to be eligible to be recruited must be able to communicate in Nepali or any other languages of the State.
2. As per Sl. No. 1(d) of the Employment Notice for the Sikkim Judicial Service Examination, 2022 dated 08.09.2022, candidate must be able to communicate in Nepali, or any other language of the State.
3. Sl. No. 10 of the Application Form requires a candidate to disclose whether he/she can speak, read and write in any of the languages other than in English and Hindi.

Sl. No.	Name & Address of Correspondence	Reason
1	Mr. Arijit Banerjee, Bhawani Bhawan, 19 Banaful Sarani South Deshbandhu Para, Siliguri Darjeeling- 734004.	He has disclosed that he is able to speak in Nepali but he has not made any disclosure whether he can read or write in Nepali or any other language of State.
2	Mr. Ashwin Upreti, c/o Rajendra Upreti, Upreti Building, Deorali Bazar, Gangtok, Sikkim- 737102	He has not disclosed whether he can speak, read or write in Nepali or any other language of the State.
3	Mr. Ashutosh Singh, C-63, 2 nd Floor, Radha Krishna Apartment, Bhagwati Garden Extension, Dwarka Nov, Uttam Nagar, New Delhi-110 059.	He has not disclosed whether he can speak, read or write in Nepali or any other language of the State.
4	Mr. Amrit Sharma, Below District and Sessions Court, Gyalshing, Kyongsha- 737 111 Sikkim.	He has not disclosed whether he can speak, read or write in Nepali or any other language of the State.
5	Ms. Anamika Gautam, Q.R. No. – N-112'A', West Colony, New Bongaigaon, Distt. Bongaigaon, Assam – 783381.	She has not disclosed whether she can speak, read or write in Nepali or any other language of the State.
6	Ms. Barkha Subba, Lower Thambong, Sombaria -737121, Sikkim	She has not disclosed whether she can speak, read or write in Nepali or any other language of the State.

Sl. No.	Name & Address of Correspondence	Reason
7	Ms. Charu, B7/45/Sector- 5, Rohini, New Delhi - 110 085	She has disclosed that she is able to speak in Nepali but she has not made any disclosure whether she can read or write in Nepali, or any other language of State.
8	Mr. Choramale Devram Dnyandev, A/T Jambulwadi, Post Saken, Maharashtra Tal Sangamner, Dist. Ahmednagar- 422 022.	He has not disclosed whether he can speak, read or write in Nepali or any other language of the State.
9	Ms. Divyanshi Kaushik, E-72, Mahuisugharpur, Phulwariya, Bargo, Gorakhpur (U.P)- 273 016.	She has disclosed that she is able to read and write in Nepali but she has not made any disclosure whether she can speak in Nepali, or any other language of State.
10	Mr. Divyanshu Singh, C/o B.N. Singh Keshavpur Colony, Near Tikhampur P.O Tikhampur, Dist. Ballia, UP - 277 001.	He has disclosed that he is able to read and write in Nepali but he has not made any disclosure whether he can speak in Nepali or any other language of the State.
11	Mr. Ganesh Mishra, J-4/D-37-Khirki Extension, New Delhi- 110 017.	He has not disclosed whether he can speak, read or write in Nepali or any other language of the State.
12	Mr. Gaurav, Flat No. 307, Singh Ankush Vihar Apartment, East Gola Road, Donapur, Patna, Bihar 801 503	He has disclosed that he can read and write in Nepali but he has not made any disclosure whether he can speak in Nepali, or any other language of the State.
13	Ms. Neha, B-125 Panchvati Apartment Vikas Puri, New Delhi- 18.	She has not disclosed whether she can speak, read or write in Nepali or any other language of the State.
14	Mr. Priyank Shukla, Kally Bara, Bari Bazar PS Kotwali, PO Munger, District- Munger, Bihar-811021	He has not disclosed whether he can speak, read or write in Nepali or any other language of the State.



Sl. No.	Name & Address of Correspondence	Reason
15	Mr. Priya Ranjan Mishra, Adarsh Colony Dariyapur Road, Kurthoul Patna - 804 453	He has disclosed that he is able to read and write in Nepali but he has not made any disclosure whether he can speak in Nepali, or any other language of State.
16	Ms. Priya Jaiswal, 89 C-Block Gandhi Vihar Mukherjee Nagar Delhi - 11 0 009.	She has disclosed that she is able to read and write in Nepali but she has not made any disclosure whether she can speak in Nepali, or any other language of State.
17	Ms. Promela Rai, 42-A, 2 nd Floor Humayunpur Safdarjung Enclave, Delhi - 110 029	She has not disclosed whether she can speak, read or write in Nepali or any other language of the State.
18	Mr. Roumik Manna, Vill. P.O Antisara, PS-Singur, Dist. Hooghly West Bengal- 712 223.	He has disclosed that he can speak in Nepali but he has not made any disclosure whether he can read and write in Nepali or any other language of the State.
19	Mr. Sanoj Kumar Yadav, A-28 Laxmanpuri Vipin Garden, Dwarka Mor, New Delhi - 110 059	He has not disclosed whether he can speak, read or write in Nepali or any other language of the State.
20	Mr. Shishir Kant Singh Village Korari , Post Barahalganj, District Gorakhpur (UP)- 273 402.	He has disclosed that he is able to read and write in Nepali but he has not made any disclosure whether he can speak in Nepali, or any other language of State.
21	Mr. Shivam Riya, Punjab University, Chandigarh Boys Hostel No. 7 Chandigarh- 160 014.	He has not disclosed whether he can speak, read or write in Nepali or any other language of the State.
22	Ms. Shubhechha Bhowmick, Vivek Ananda Pally, P.O. & P.S. Bagdogra, Distt. Darjeeling, West Bengal - 734 014.	She has not disclosed whether she can speak, read or write in Nepali or any other language of the State.



Sl. No.	Name & Address of Correspondence	Reason
23	Ms. Sonu Hangma Subba, Lower Burtuk, Helipad, Gangtok - 737 101	She has not disclosed whether she can speak, read or write in Nepali or any other language of the State.
24	Mr. Suraj Chhetri, Sichey Below Palzor Stadium, Gangtok - 737 101.	He has not disclosed whether he can speak, read or write in Nepali or any other language of the State.
25	Ms. Susmita Khatun, D/o Meheraj Hossein, Chhatina Kandi, Pirtala, Kandi, Murshidabad - 742137	She has not disclosed whether she can speak, read or write in Nepali or any other language of the State.

